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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2016 AT 10.30 AM

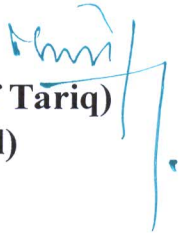
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION :
PETITION NUMBER : TCP/39/2016
NAME OF THE PETITIONER(S) : N. Thirumurthy & another
NAME OF THE RESPONDENT(S) : M/s Sree Pavithra Steels Private Limited & 6 others
UNDER SECTION : 397/398

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|-------------------|----------------|------------|
| 1. | DESIKAN B. | R1 to R5 | Desikan B. |
| | For A.K. Mylsamy | | |

ORDER

Counsel for petitioner absent. Shri B Desikan, counsel for R1 to R5 present. Counsel for respondents submitted that he received an intimation from the counsel for petitioner that due to personal inconvenience he could not attend the Tribunal today. At request time extended for hearing. Put up on **17.01.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)